

IN THE HIGH COURT OF JHARKHAND AT RANCHI
Cr.M.P. No. 108 of 2021

1. Hatma Khatoon			
2. Latif Miyan	...		Petitioners
		Versus	
The State of Jharkhand	...		Opposite Party

Coram: HON'BLE MR. JUSTICE ANIL KUMAR CHOUDHARY

For the Petitioner	: Mr. Vijay Kr. Roy , Adv.
For the State	: Mr. Santosh Kr. Shukla , Addl. P.P.

05 / 26.03.2021

Heard the parties through Video Conferencing.

This criminal miscellaneous petition has been filed under section 482 Cr.P.C. by the petitioner with a prayer for modification of the order dated 27.11.2020 passed in ABA No. 3115 of 2020.

It is submitted by the learned counsel for the petitioners that the petitioners were granted the privilege of bail vide order dated 27.11.2020 passed in ABA No. 3115 of 2020 and they were directed to surrender before the court below within six weeks but as the petitioners could not arrange money hence, they could not surrender within the stipulated time but in the meanwhile, the petitioners have arranged money and they have prepared demand draft of Rs. 50,000/-, the copy of which is kept at page 5 (annexure 2) of the supplementary affidavit and they are ready to surrender in the court below in terms of the order dated 27.11.2020 passed in ABA No. 3115 of 2020 and therefore, it is submitted that time to surrender before the court below in terms of the order dated 27.11.2020 passed in ABA No. 3115 of 2020 be extended for six weeks from the date of this order.

Considering the facts of the case and the submission of the learned counsel for the petitioners, the prayer for extension of time for the petitioners to surrender in the court below in terms of the order dated 27.11.2020 passed in ABA No. 3115 of 2020 is allowed. Hence, the petitioners are directed to surrender before the court below "within six weeks from the date of this order in terms of order dated 27.11.2020 passed in ABA No. 3115 of 2020".

The order dated 27.11.2020 passed in ABA No. 3115 of 2020 is modified to the aforesaid extent only.

This criminal miscellaneous petition is disposed of accordingly.

(ANIL KUMAR CHOUDHARY, J.)

Smita/-